प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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October 22, 2008

Certificate of Registration of M/s. Black Partridge Holdings Private Limited Cancelled

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001

The Reserve Bank of India has on September 17, 2008 cancelled the certificate of registration granted to M/s. Black Partridge Holdings Private Limited having its registered office at 1602, Ambadeep, 14, K.G. Marg, New Delhi-110001 for carrying on the business of a non-banking financial institution as the company has voluntarily exited from the business of a non-banking financial institution and has been wound up. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad Manager

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